

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(CA)/86(CHE)/2023

**NAME OF THE PETITIONER** : Kalyani Prakasam

**NAME OF THE RESPONDENT(S)** : Roc, Coimbatore

**UNDER SECTION** : Sec 252(3) of CA, 2013 r/w Rule 87A of  
NCLT rules, 2016

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**ORDER**

Ld. PCS Mr.Naman G Joshi for the Petitioner. Ld. Counsel Mr. Avinash  
Krishnan Ravi for ROC.

In this case, ROC is directed to file the report.

List the petition for hearing on **01.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk